

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3863

ANSWERED ON:04.09.2012

PRODUCTION OF SUGAR

Ganpatrao Shri Jadhav Prataprao;Ju Dev Shri Dilip Singh;Kishor Shri Kamal ;Meghe Shri Datta Raghobaji;Pandey Shri Ravindra Kumar;Rathwa Shri Ramsinhbhai Patalbhai

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the production of sugar has exceeded its demand in the country during the current sugar season;
- (b) if so, the details thereof indicating the production and demand of sugar during each of the last three years and the current year;
- (c) whether the Government is encouraging export and has done away with the zero import duty policy in view of increased availability of sugar in the country;
- (d) if so, the details thereof indicating the quantum of sugar proposed to be exported during the current year along with the manner in which the benefits accruing from the said exports are proposed to be transferred to the farmers; and
- (e) the quota of sugar allocated under the Public Distribution System during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Yes, Madam. The details of production and demand of sugar during each of the last three sugar seasons and the current sugar season are given below:-

Sugar Season (October- September)	Production of Sugar (in lac tons)	Demand (Levy & Non-Levy Releases made for Domestic Consumption) (in lac tons)
2008-09	147	230.80
2009-10	188	211.98
2010-11	243.50	208
2011-12 (current)	260 (Estimated)	220 (Estimated)

(c)& (d): Keeping in view the estimated availability and demand of sugar during current sugar season, prices of sugar in domestic as well as international market, the Government has permitted export of sugar in the current sugar season initially to an extent of 21.54 lac MT under different schemes including Open General License (OGL) upto 11/05/2012 through release order mechanism. Thereafter, export of sugar under OGL was allowed, subject to prior registration of quantity with DGFT. The export of sugar has been permitted to improve the liquidity of the sugar mills enabling them to pay the cane price including cane price arrears to the farmers. As per DGFT, registration certificates of 14.65 lac MT have been issued upto 10th August, 2012. The Government has imposed a moderate custom duty of 10% on import of raw, white/refined sugar with effect from 13.07.2012.

(e): The State-wise quota of sugar allocated under Public Distribution System during each of the last three sugar seasons and the current sugar season is at Annexure.